



**Central Administrative Tribunal
Principal Bench, New Delhi**

**C.P. No. 518/2019
O.A. No. 4442/2017**

This the 01st day of March, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Shri N.K. Taneja Executive Engineer (Elect)
Aged about 71 years (DOB 12/12/1948)
S/o late Shri K.C. Taneja
Presently retiree from Gp. A Cadre & Grade
On attaining age of superannuation (60 years)
w.e.f. 31.12.2008, while was last posted
in Electrical Circle-CPWD East
Block-III Level V RK Puram, New Delhi
R/o A-191 Sector-43, Noida
(Gautam Budh Nagar) UP. Petitioner

(through Ms. Bhawna Massey for Sh. V.P.S. Tyagi,
Advocate)

Versus

1. Shri Divyakar Garg
Director General of Works
CPWD, under Ministry of Urban Development
Nirman Bhawan, Maulana Azad Road
New Delhi-110011.
2. Shri Vinod Kumar
Superintending Engineer
DCEC-5 CPWD East Block-III
Level – 5, R.K. Puram, New Delhi-110066.
3. Shri Dinesh Kumar
The Senior Pay & Accounts Officer
Pay and Accounts (North Zone)
Ministry of Housing & Urban Affairs
Level 6 Block-4, R.K. Puram
New Delhi-110066. Respondents

(through Sh. Rajinder Nischal, Advocate)

**ORDER (Oral)****Justice L. Narasimha Reddy, Chairman:**

This Contempt Case is filed alleging that the respondents did not comply with the order dated 18.09.2018 passed by this Tribunal in OA No. 4442/2017. Directions were issued for payment of certain amount with interest. The respondents filed counter affidavit stating that the sum of Rs. 7,08,329/- was paid to the applicant. The applicant does not dispute this fact.

2. We, therefore, close the contempt case.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/pj/ns/ankit/akshaya/